

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 292 OF 2016 &
IA NO. 597 OF 2016**

Dated: 23rd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s. Utkal Alumina International Ltd. Appellant (s)
Vs.
Odisha Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Syed Shahid Hussain Rizvi

Counsel for the Respondent(s) : -

ORDER

List the matter on **14.03.2017**. In the meantime, affidavit of service be filed.

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**